

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

46.

CP/256(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.12.2023**

NAME OF THE PARTIES: Rb British Marine India Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Arun Saxena a/w Ms. Nalini, Ld. Counsel for the Petitioner present through VC. Ld. Authorised Representative on behalf of the RD office present through VC, but appearance is not given in the chat box.
2. Heard. **Reserved for Orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)